

Advisory Committees (TACs) in Kerala have been constituted for a period of two years (from 01.10.2009 to 30.09.2011).

- (b) Does not arise in view of (a) above.

Reservation for OBCs in the respective State Government Services

842. SHRI MATILAL SARKAR: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the States where there is no reservation for OBC in the respective State Government Services;
- (b) the reasons for not having OBC reservation in those States;
- (c) whether the States have sought for any assistance from the Central Government to overcome the problems blocking the scope of introducing reservation for OBC in the State level services; and
- (d) the role of the Central Government in respect of the above?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON): (a) to (d) State Governments have the authority to decide the extent of reservation for OBCs in respective State Government services. Central Government has no role to play in this regard.

Grants-in-Aid to NGO's and VO's in Andhra Pradesh

843. SHRI SYED AZEEZ PASHA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the total amount of grants-in-aid released to Non-Governmental Organisations (NGOs) and Voluntary Organisations (VOs) in Andhra Pradesh under various programmes/schemes for Scheduled Castes, Scheduled Tribes, Other Backward Classes and Physically challenged persons during the last three years;
- (b) whether any study has since been conducted by the Government to check the proper utilization of grants by these NGOs/VOs for the schemes meant for SCs/STs/OBCs and Physically challenged in Andhra Pradesh; and
- (c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON): (a) The total amount of grants-in-aid released by this Ministry and the Ministry of Tribal Affairs, to the Non-Governmental Organisations in Andhra Pradesh under various programmes for Scheduled Castes, Scheduled Tribes, Other Backward Classes and Physically challenged persons during the last three years is given at Annexure.

(b) and (c) No such study has been conducted in Andhra Pradesh. The Ministry monitors the performance of Non-Governmental Organisations through utilization certificates received from them and periodical inspections by senior officers of this Ministry.